

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.03
IB-348(ND)/2021

IN THE MATTER OF:

M/s. Sunrise Enterprise

Vs.

Ireo Hospitality Company Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after six weeks.

List the matter on 15.09.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)